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In The Central Administrative Tribunal

ALLAHABAD BENCH

: : ORDER - SHEET : :

Application No.... 1884... of 1993

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
	20-4-2000 Honble Mr Rafiquddin JM Honble Mr S. Biswas AM. No light in the court room. Case is adjourned to 18-7-2000 for hearing. Boc SR
1 want to withdraw my petition Pankaj 19/7/00 Bhai with Satish Chandra Advocate	19 18/7/00 Hon. Mr. S.K.P. Naygi, JM, Hon. Mr. S. Biswas, AM. Shri Pankaj Srivastava proxy counsel to Shri Satish Chaturvedi, counsel for the applicant. Shri Amit Shalekar for the respondents. The M.A. No. 2955/97 by the applicant to withdraw permits him to withdraw the O.A. with a liberty to file fresh O.A. if so required. Today again learned counsel for the applicant has reiterated the same request with endorsement on the order sheet. The O.A. is dismissed as withdrawn accordingly. No order as to costs. S. 2 AM. Jae JM.